



The High Court of Kerala

031603

Kochi- 682 031  
Dated- 02.04.2019

**Proceedings**

High Court establishment- promotion to the category of Office Superintendent, High Court- orders issued.

Read: High Court proceedings No.A5- 7584/2019 dated 27.03.2019.

**Order No. A5-95206 / 2016**

Smt.M.I.Abida, Selection Grade Computer Assistant, High Court in the scale of pay of Rs.32300-68700 is promoted as Office Superintendent, High Court in the scale of pay of Rs.36600-79200, vice Sri.K.P. Mohanan, Office Superintendent retired from service on superannuation as per the High Court proceedings read above. Smt.M.I.Abida will take charge as Office Superintendent, High Court from Sri.T.P.Balachandran, Office Superintendent, High Court, forthwith.

Smt.M.I.Abida is posted to the Typing Pool Section, High Court. She will be eligible for compensatory allowance at the rate of Rs.1000/- per month for attending cause list work.

(By Order)

  
K.Haripal  
Registrar General

To

- The person concerned.
- The Accountant General (A&E), Kerala, Thiruvananthapuram (2 copies)
- The Joint Registrars, High Court .
- The Deputy Registrar concerned, High Court.
- The Finance Officer, High Court.
- The Public Relations Officer and Protocol Officer, High Court .
- The Private Secretary to the Chief Justice, High Court
- The Chief Librarian, High Court .
- The Assistant Registrar concerned.
- The Court Officer to Chief Justice, High Court .
- The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration),High Court.
- The Finance Wing, High Court .
- The G (Accounts- I, II & III) Sections, High Court .
- ✓ The IT Section, High Court.(for publishing in the High Court website)
- The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court.
- The Administrative Records Section, High Court .
- The File/Stock file.